

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2375
ANSWERED ON:13.03.2006
IMPORTED SEEDS TO FARMERS
Singh Shri Ganesh

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government has tested the imported seeds given to farmers for agricultural production;
- (b) if so, whether these seeds are found of inferior quality;
- (c) if so, whether there is any proposal to impose ban on the sale of these seeds; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA)

(a) to (d): The export/import of seeds and planting material is governed by the Export/Import Policy, 2002-2007 read with New Policy on Seed Development and Plant Quarantine (Regulation of Import into India) Order, 2003 and amendments made there under.

A specified quantity of seeds sought to be imported is required to be given to Indian Council of Agricultural Research for trial and evaluation for one crop season. Based on the trial/evaluation report on the performance of the seed and its resistance to seed/soil borne diseases, Export/Import Committee of Department of Agriculture and Cooperation makes appropriate recommendation for import.